1	2	3
06.	Capacity Building of State Designated Agencies (SDAs)	_
	seeks to enhance their institutional capacities to facilitate	
	them in the implementation of Energy Conservation Act in	
	the respective States.	
07.	State Energy Conservation Fund to ensure sustainability of	-
	energy efficiency implementation at the State level.	
08.	Awareness Campaign on Energy Conservation to create	
	awareness amongst general public on the efficacy and virtues	
	of adopting a habit for energy conservation.	
	TOTAL	10,000 MW

The schemes are implemented within the framework of the Energy Conservation Act, 2001. The initiatives taken have resulted in an avoided capacity generation of 2127 MW during the last two years. The fuel savings are nearly 1° % of the total fuel use in the country.

Recently the PM's Council on Climate Change has approved the framework document for the National Mission on Enhanced Energy Efficiency (NMEEE).

Declaring FTII and SRFTI as Centres of Excellence

- *147. SHRI M.P. ACHUTHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal to declare Film and Television Institute of India (FTII), Pune and Satyajit Ray Film and Television Institute (SRFTI), Kolkata as Centres of excellence; and
 - (b) if so, the steps being taken to implement the proposal?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): (a) and (b) Film and Television Institute of India, Pune (FTII) and Satyajit Ray Film and Television Institute, Kolkata (SRFTI) are premier National Institutes in the field of Film and Television training in the country. The Government has envisaged upgradation of FTII, Pune in the Eleventh Plan to develop it to international standards. There is also a scheme in the Eleventh Plan for opening two new branches of study in SRFTI, Kolkata, viz., Department of Animation and Electronic Imaging and Department of Production Management.

Dumping of imported coal in Goa

- *148. SHRI NAND KUMAR SAI: Will the Minister of COAL be pleased to state:
- (a) whether a huge dump of coal near the berthing jetties at Mormugao Port Trust has been causing large scale dust pollution in Goa;

- (b) if so, the details thereof;
- (c) the quantity of imported coal dumped in Goa as on 31 October, 2009;
- (d) the reasons for the delay in clearance of unloading sites by the importers; and
- (e) the details of the measures being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) No, Sir.

- (b) Does not arise in view of reply to part (a) above.
- (c) The quantity of imported coal stacked in Goa as on 31 October, 2009 was about 1.2 lakh tonnes.
- (d) 85% of imported coal/coke is evacuated by road and balance 15% is by rail. In the absence of the by-pass road the movement of trucks is through the city and the restrictions imposed by the Road Transport Organization on the movement of trucks through city during the day time is affecting the timely evacuation of cargo. During night time, movement of coal trucks is being objected to by the local residents. Further, financial constraints of the importers is also adding to delay in evacuation of coal stacks from the port.
- (e) The coal stacks are being covered with Tarpaulins and continuous water spraying is being done to contain the dust generation. The Goa State Pollution Control Board as well as Mormugao Port Users Association have setup stations to monitor ambient air quality and the readings are within the permissible limits. To avoid the overstayal of cargo at the port, steep demurrage charges have been introduced since June, 2009. The Port Trust is also pursuing with National Highway Authority of India and State Government to complete the by-pass road expeditiously to restrict the movement of trucks through the city.

Forest cover in Uttar Pradesh

*149. SHRI KAMAL AKHTAR: SHRIMATI KUSUM RAI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the forest cover area of Uttar Pradesh is decreasing due to various construction projects in the State;
- (b) if so, the details thereof during the last three years, year-wise and district-wise; and
- (c) the efforts the Central Government has made so far or proposes to make to increase the forest cover area in the State to save the life of common man?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT FORESTS (SHRI JAIRAM RAMESH): (a) and (b) As per the last State of Forest Report (2005), the forest cover of Uttar Pradesh showed no change between 2003 and 2005 assessments and remained constant at 14,127 km².